

ITEM NO.59

COURT NO.17

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.730/2022

ABHISHEK YADAV & ORS.

Petitioner(s)

VERSUS

ARMY COLLEGE OF MEDICAL SCIENCES & ORS.

Respondent(s)

IA No. 217629/2023 - APPLICATION FOR PERMISSION
IA No. 218192/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127063/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 218191/2023 - INTERVENTION/IMPLEADMENT
IA No. 221315/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

W.P.(C) No. 1344/2023 (X)

W.P.(C) No. 150/2024 (X)
(FOR ADMISSION and IA No.16906/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)
W.P.(C) No. 35/2024 (X)

W.P.(C) No. 77/2024 (X)

Date : 01-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Ranjay Kumar Dubey, AOR

Ms. Tanvi Dubey, Adv.
Ms. Charu Mathur, AOR

Mr. Vaibhav Gaggar, Adv.
Ms. Monika Lakhanpal Gaggar, Adv.
Ms. Kokila Kumar, Adv.
Mr. Somdev Tiwari, Adv.
Mr. Pulkit Agarwal, AOR
Ms. Shefali Munde, Adv.
Mr. Mritynjay, Adv.

For Respondent(s) Mr. R Balasuramanian, Sr. Adv.
Mr. Santosh Kumar Pandey, AOR
Mr. Debashish Mishra, Adv.

Mr. Harsh Kaushik, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Apoorv Kurup, Adv.
Mr. Shuvbhendu Anand, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Raghav Sharma, Adv.
Mr. Vishnu Shankar Jain, Adv.

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rajesh Raj, Adv.
Ms. Ankita Dogra, Adv.

Applicant-in-person, AOR

Mrs. Aishwariya Bahti, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Apoorv Kurup, Adv.
Mr. Shuvbhendu Anand, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Raghav Sharma, Adv.
Mrs. Rashmi Singhanian, Adv.

UPON hearing the counsel the Court made the following
O R D E R

W.P.(C) No. 1344/2023

This matter is regarding stipend to the post graduate students which is not similar to the remaining batch of the petition, let it be detagged.

Learned counsel appearing for the respondent shall file counter affidavit before the next date of hearing.

List on 06.05.2024.

W.P.(C) No. 150/2024 and W.P.(C) No. 77/2024

Issue fresh notice. Spare copies be filed within one week.

W.P. (C) No.730/2022, W.P.(C) No. 150/2024, W.P.(C) No. 35/2024 and W.P.(C) No. 77/2024

The details which have been given by the National Medical Commission is not of the entire medical colleges in the States and therefore, the direction given by this Court in its order dated 15.09.2023 at para 10 had not been complied with.

Let the same be done positively within a period of four weeks from today.

Petitioner shall file a rejoinder to the counter affidavit already filed by National Medical Commission.

Learned counsel appearing for the States shall file reply before the next date of listing.

List on 06.05.2024.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)